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at Coimbatore, and they will start functioning in the near future.

SHRI M. P. BHARGAVA: May I know under whose administrative control these units will function?

SHRI A. M. THOMAS: The administrative control will be with the Food Ministry.

SCOOTER-RICKSHAWS IN DELHI

- *150. SHRI M. P. BHARGAVA: Will the Minister of Transport and Communications be pleased to state:
- (a) whether there is any proposal under consideration for installing fare meters along with milometers in scooter-rickshaws in Delhi;
- (b) whether any complaints have been received by the Delhi Authorities against drivers Of the said rickshaws for making arbitrary charges on the public; and
- (c) if so, what action is proposed to be taken on such complaints?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes.

- (b) and (c) Complaints regarding overcharging of fares by drivers of 2-seater auto-rickshaws have been received and considered by the State Transport Authority, Delhi, from time to time. If any complaint is proved, the permit of the vehicle is suspended and the driver is disqualified, for a specified period, for holding the driving licence.
- SHRI M. P. BHARGAVA: May 1 know whether there is any particular difficulty in fixing fare meters to these scooters?

Shri RAJ BAHADUR: Yes, Sir. There is difficulty—the availability thereof at economic prices.

SHRI FARIDUL HAQ ANSARI: The hon. Minister just said that action is taken by the authority in Delhi. May I know in how many cases action has been taken and what has been the result?

SHRI RAJ BAHADUR: I won't be able to give the exact figures as to how many cases are there during what period, because the figure will have to refer to a period. If a specific question is put, a specific answer . . .

SHRI FARIDUL HAQ ANSARI: During the last six months.

MR. CHAIRMAN: "During the last six months"—he says.

SHRI RAJ BAHADUR; Well, Sir, I have said . . .

MR. CHAIRMAN: If you put a specific question separately, he will answer.

SHRI A. D. MANI: Am I to understand that these meters are not available locally and the Government is not prepared to sanction the foreign exchange?

SHRI RAJ BAHADUR: My information is that they are not manufactured locally and, of course, there must be foreign exchange difficulties. Two firms have come forward with an offer that they will be prepared to supply them. We have asked them to show evidence when they have been given licence for their import.

PANDIT S. S. N. TANKHA: Can these meters not be manufactured at the Government Instruments Factory at Lucknow which manufactures water meters?

Shri RAJ BAHADUR: I am one with the hon. Member in his desire that we should have these meters manufactured indigenously. Whether they can or cannot be, that is a matter that has to be addressed to the Minister of Industries.

भी भगवत नारायण भागव : गवर्नमेंट को मालुम है कि रोज ही कितने ही केसेज ऐसे होते हैं, जिनमें ये किराया ज्यादा चार्ज करते हैं ? ग्रीर क्या यह संभव है कि सब लोग ट्रान्सपोर्ट ग्राथारिटी के पास शिकायत करने जायें ?

भी राज बहादूर : जी हां, यदा कदा ये शिकायतें स्नाती रहती हैं कि इस प्रकार के मीटर्स नहीं होते हैं श्रीर ज्यादा किराया चार्ज किया जाता है।

SHRI M. P. BHARGAVA: May I know whether the Transport and Communications Ministry has taken up this question of starting a project, which will manufacture these meters in India, with the Ministry of Commerce and Industry?

SHRI RAJ BAHADUR: Sir, I can only recall to the hon. Member that mechanicallypropelled vehicles are in the Concurrent List. The executive responsibility in regard thereto vests in the State Governments, in this case in the Delhi Administration.

SHRI K. SANTHANAM: May I know if it is obligatory for these scooter-rickshaws to have charts affixed to their rickshaws?

SHRI RAJ BAHADUR: It is obligatory for them to have a milometer or a fare meter. They have a milometer. They must have a milometer in a proper working condition. The rates are prescribed, of course.

•151 and *152. [The questioner (Shri Dayaldas Kurre) was absent. For answers, vide *col.* 1222-23 infra.]

DISLOCATION OF TRAIN SERVICES BET-WEEN SILCHAR AND KARIMGANJ

- •153. SHRI S. C. DEB: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that there was dislocation of train services bet-

- ween Silchar and Karimganj Railway Stations of the North East Frontier Railway on 7th April, 1962; and
- (b) if so, what was the cause of this dislocation and what measures were taken to restore normalcy of the train services?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

- (b) Total telegraphic interruption on certain sections and non-availability of water in the water column due to the failure of diesel pump and electric pump of Silchar station owing to heavy storm on the night of 6/7-4-1962 affected train services. Immediate action was taken for the restoration of the communication and of the water supply. The normal running of train services was resumed on 8-4-1962.
- SHRI S. C. DEB: May I know what is the authority in this matter which can restore normal transport and other things?
- SHRI S. V. RAMASWAMY: Sir, with regard to the telegraph posts, it is the P. & T. Department and with regard to the railway track, it is the Railways.

REPORT OF NATIONAL NUTRITION COMMITTEE

- *154. SHRI N. SRI RAMA REDDY-. Will the Minister of HEALTH be pleased to state:
- (a) whether the National Nutrition Committee has submitted any report; and
- (b) if so, what are the salient features of the report?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) and (b) A copy of the resolutions passed by the National Nutrition Advisory Committee at its Second Meeting held in New Delhi on the 17th March, 1962 is placed on the Table of the Sabha. [See I Appendix XXXVIII, Annexure No. 9.J